

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00839/2018

Jabalpur, this Friday, the 12th day of October, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Surendra Kumar Solani, S/o Shri Sharda Prasad Solnai, aged about 61 years, Retired from C.O.D. Jabalpur, R/o HJ.No. 1785, Sidh Baba Ward, Near Gopal Hotel, Lalmati, Jabalpur (M.P.) 482001

-Applicant

(By Advocate – Shri Himanshu Shrivastava)

V e r s u s

1. Union of India through its Secretary, Ministry of Defense, Government of India, New Delhi.
2. The Commandant, Central Ordnance of Depot, Jabalpur (M.P.) – 482001.
3. The Principal Controller of Defense, Account (Civil Pension), Draupadi ghat, Allahabad

-Respondents

(By Advocate – Shri S.P. Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant superannuated on 31.07.2017 from the respondent department. He submits that he has not been paid retiral dues till date.

2. The applicant has submitted a representation dated 09.05.2018 (Annexure I/1), which according to learned counsel for the applicant, has still not been decided.

3. Learned counsel for the applicant submits that applicant will be satisfied if this Original Application is disposed of at this stage with a direction to the respondents to consider and decide applicant's representation dated 09.05.2018 in a time-bound manner.
4. Learned counsel for the respondents has no objection to it.
5. In view of it, without going into the merits of the case, we dispose of this Original Application at the admission stage itself with a direction to the competent authority of the respondents to consider and decide the applicant's representation dated 09.05.2018, within a period of 60 days from the date of receipt of a certified copy of this order. The order, so passed, shall also be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-